

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5112

ANSWERED ON:20.04.2001

NABARD LOAN FOR CONSTRUCTION OF ROADS BRIDGES

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

**Will the Minister of FINANCE be pleased to state:**

- (a) whether NABARD has sanctioned Rs.96.86 crore to Kamataka under the Rural Infrastructure Development Fund for the completion of roads, bridges and minor irrigation projects;
- (b) if so, whether the State Government has decided to work out the details of utilise this fund for the purpose;
- (c) if so, the details thereof; and
- (d) by what time these roads and bridges are likely to be constructed?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) ;

(a) National Bank for Agriculture and Rural Development (NABARD) has reported that it has sanctioned an amount of Rs. 1174.69 crore to Karnataka till 31 March 2001 under various tranches of Rural Infrastructure Development Fund (RIDF) for completion of roads, bridges and minor irrigation projects.

(b) and (c) The project proposal submitted for sanction to NABARD indicate details of utilisation of the loan for individual project/purposes like rural roads, bridges, minor irrigation, etc. together with phasing of project implementation. Disbursements are effected by NABARD against actual work done and the implementation is periodically monitored by NABARD. The progress of implementation is also review by the State Level High Power Committee under the Chairmanship of Chief Secretary. So far, NABARD Has disbursed Rs. 621.33 crore to the Karnataka State under RIDF for various projects.

(d) NABARD has reported that most of the roads and bridges sanctioned under RIDF-II, III and IV have been completed. The roads and bridges sanctioned under RIDF-V and VI are Likely to be completed by 31 March 2002 and 31 March 2003 respectively.